

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 4037
ANSWERED ON 30/03/2026**

DIVERSION OF FUNDS IN WEST BENGAL

4037. SHRI SAMIK BHATTACHARYA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds released to the State of West Bengal under PMAY-U since 2020, year-wise and the percentage actually utilised;
- (b) whether it is a fact that a large number of sanctioned houses remain incomplete in the State;
- (c) whether the Central Government has imposed any financial penalties or paused release of funds to the State due to poor utilisation; and
- (d) the number of beneficiaries deprived of housing due to administrative failures of the State Government?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period of PMAY-U has been extended up to 30th September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years.

PMAY-U and PMAY-U 2.0 adopts a demand driven approach wherein States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/Implementing Agencies in their respective jurisdictions. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 with all details on the portal. States/UTs/ULBs validate the beneficiaries as per the eligibility criteria of the scheme guidelines and selection/scrutiny of beneficiary lists are done by the States/UTs. The Scheme Guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 125.15 lakh houses including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country including West Bengal. Of the sanctioned houses, 116.57 lakh houses have been grounded; of which 97.30 lakh are completed/delivered to the beneficiaries as on 02.03.2026.

Based on the project proposals submitted by the State of West Bengal, a total of 6,25,664 houses have been sanctioned for the State including 10,559 houses under PMAY-U 2.0. Out of total houses sanctioned, 5,11,916 are completed/delivered to the beneficiaries. As per the Scheme Guidelines of PMAY-U, Central Assistance is released in three instalments in 40%, 40% and 20% to the States/UTs for construction of houses based on compliances submitted by them. Out of the total committed Central Assistance of ₹10,081.06 crores, an amount of ₹8,921.89 crores has already been released to the State, of which ₹ 8,527.52 crore has been utilized and sufficient funds are available with the State Government in SNA SPARSH module.

The Ministry has been consistently releasing the due instalments on receipt of compliances received from the States/UTs for early completion of houses for the State of West Bengal. The year-wise details of Central Assistance sanctioned, released and utilized by West Bengal since inception of the schemes is at Annexure-I.

Annexure referred in reply to RSUQ No. 4037 due for 30-03-2026
Year-wise details of Central Assistance sanctioned, released and utilized by West Bengal since inception under PMAY-U & PMAY-U 2.0

FY	Central Assistance (₹ in Crore)		
	Sanctioned	Released*	Utilised**
2015-16	1,006.47	102.55	3.82
2016-17	789.64	447.10	4.81
2017-18	876.23	779.74	61.13
2018-19	1,965.68	1,294.39	1,506.36
2019-20	1,053.11	931.36	1,395.00
2020-21	1,860.86	1,606.02	895.88
2021-22	2,104.64	431.24	1,419.15
2022-23	309.14	1,138.22	560.04
2023-24	-	945.32	743.56
2024-25	-	515.70	898.16
2025-26	115.28	729.56	1,039.63
Total	10,081.05	8,921.20	8,527.52

* Includes Central Assistance released during the year against houses sanctioned in preceding years.

** Includes Central Assistance utilised during the year against the funds released in preceding years.